

## Annexure-4

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 21.01.2022

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl. No.      | Name of creditor     | Details of claim received |                    | Details of claim admitted |                        |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|--------------|----------------------|---------------------------|--------------------|---------------------------|------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
|              |                      | Date of receipt           | Amount claimed     | Amount of claim admitted  | Nature of claim        | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |   |
| 1            | Munish Kohli         | 05-07-2021                | 60,49,863.00       | 0                         | Loan given to director |                             |                        | NA                       | Nil                        | No   | 60,49,863.00                 | -                                  | NA  |
| 2            | Geetanjali Sabharwal | 06-07-2021                | 2,43,78,542        | 0                         | Settlement Agreement   |                             |                        | NA                       | Nil                        | No   | 2,43,78,542.00               | -                                  | Claimant filed revised claim in Form CA and shifted to Annexure-2 |
| 3            | Kiran Chawla         | 17-07-2021                | 1,16,19,840        | 0                         | Buyback Agreement      |                             |                        | NA                       | Nil                        | No   | 1,16,19,840.00               | -                                  | Claimant filed revised claim in Form CA and shifted to Annexure-  |
| <b>TOTAL</b> |                      |                           | <b>4,20,48,245</b> | <b>-</b>                  |                        |                             |                        |                          |                            |  | <b>4,20,48,245</b>           | <b>-</b>                           |   |